

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.830
TO BE ANSWERED ON 07.02.2017

Pollution in Paradip Region

830. DR. KULAMANI SAMAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that the industrial set-ups established in Paradip region of Odisha are polluting the nearby water and air severely;
- (b) if so, the details thereof;
- (c) whether the industrial set-ups in Paradip region are regularly monitoring the level of pollution and taking necessary steps to address the problem;
- (d) if so, the details thereof; and
- (e) the outcome of the steps taken by these industrial set-ups to address the pollution problem in the region?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

- (a)to(e) As per information received from the Central Pollution Control Board, there are three major chemical industrial units in the Paradeep region namely, Indian Farmers and Fertilizer Company (IFFCO), Paradeep Phosphate Limited (PPL) and Indian Oil Corporation Limited (IOCL). All of them have installed requisite pollution control system to meet the pollution norms and are regularly monitored by the Odisha State Pollution Control Board for compliance of prescribed effluent/ emission norms. These industries have also installed Online Monitoring System for real time monitoring of effluent as well as emission quality.
